

**National Human Rights Commission
Research Division**

List of ongoing Research Projects as on 01.07.2024

S. No.	Title of the Research Project	Name of the P.I. & Institution	Date of Sanction
1	Status of manual Scavenging and Sewerage Water Workers in the Hyderabad-Karnataka Region - Policy and Practice	Dr. Mohan Das K. Associate Professor, Dept. of Studies in Political Sciences, Vijayanagara, Sri Krishnadevaraya University, Ballari, Karnataka	28.09.2018
2	Role of Child Care Institutions and Rehabilitation of Children in CCIs	Dr. S. Barik Joint Director National Institute of Public Cooperation & Child Development (NIPCCD), 5, Siri Institutional Area, Hauz Khas, New Delhi	20.09.2019
3	Role of Child Care Institutions and Rehabilitation of Children in CCIs	Dr. S. Barik, Joint Director, National Institute of Public Cooperation & Child Development (NIPCCD), 5, Siri Institutional Area, Hauz Khas, New Delhi	20.09.2019
4	Domestic Workers in south India and North-East: A situational analysis from Dignity & Rights Perspective-	Dr. Lekha D Bhat, Assistant Professor, Department of Epidemiology & Public Health, Central University of Tamil Nadu	01.10.2019
5	A Study on Socially Responsible Supply Chains for Protection of Human Rights	Dr. Anand Akundy, Assistant Professor, Institute of Public Enterprise, Osmania University campus Hyderabad - 500007	17.10.2019

6	Analysis of Trends and patterns of Death in Prison & in Police Custody: An analytical study of such death in Maharashtra, Uttar Pradesh & Delhi	Dr. Mohammad Aslam, Assistant Professor, Aligarh Muslim University, Aligarh - 202002	18.10.2019
7	Mainstreaming Child Labour Issues in Schools: Challenges and Alternatives	Dr. Ajay Kumar Singh, Professor, Tata Institute of Social Sciences, V.N. Purav Marg, Deonar, Mumbai- 400 088	18.10.2019
8	Prevalence of Girl Child Labour In The Indian Textile & Garment Industry	Dr. M. Karthik, Assistant Professor, Institute of Public Enterprises, Shamirpet Campus, Sy. No. 1266, Shamirpet (V&M), R.R. District, Hyderabad- 501 101	18.10.2019
9	Custodial Death: Trends and Patterns in Jharkhand, Bihar & West Bengal	Dr. Anwar Alam, Distinguished Fellow, Policy Perspective Foundation, K-51, Green Park main New Delhi-110016	25.10.2019
10	Unheard Voice of silent growing majority: An assessment of social security and health risks among women migrant workers of Rajasthan	Dr. Shaizy Ahmed, Assistant Professor, Central University of Rajasthan, Bandarsindri, Kishangarh, Ajmer - 305 817	25.10.2019
11	Reintegration and Rehabilitation of acid attack victims	Prof. Sarasu Esther Thomas, Professor NLSIU, Bangalore	21.01.2020
12	Women's Falling Participation in Labour Force in India: A Ground Level Investigation into Factors and Obstacles	Dr. Rishi Kumar, Assistant Professor, Department of Economics and Finance BITS Pilani, Hyderabad	23.03.2021
13	Inclusive Education for Persons with Disabilities in Punjab: Prospects and Challenges	Dr. Kiran Kumari, Asstt. Professor, Punjabi University, Patiala, Punjab	24.03.2021
14	Food and Nutritional Security among Scheduled Castes and Scheduled Tribes: Evidences from three Indian States	Dr Amit Kumar Basantaray, Assistant Professor, Dept. of Economics, Central University of Himachal Pradesh, Himachal Pradesh	24.03.2021

15	Impact of COVID 19 Pandemic on the Rights of Education of Children of Migrant Workers	Prof. Zubair Meenai, Professor Jamia Milia Islamia University, New Delhi - 110025	26.03.2021
16	Forest Rights Act, 2006 - Assessment of Ground Reality	Dr. Gadadhara Mohapatra, Indian Institute of Public Administration	01.04.2021
17	Commercialization of Non-Timber Forest Product: Determinants and Supply Chain in India	Dr. Pratap Kumar Jena, Assistant Professor, Department of Economics, Maharaja Sriram Chandra Bhanja Deo University, Odisha	14.03.2022
18	Pandemic, Human Rights and The Future of Livelihood: An Empirical Evidence from Indian Economy	Dr. Rahul Suresh Sapkal Assistant Professor, Indian Institute of Technology, Bombay	14.03.2022
19	Promotion of Human Rights in Local Self Governance - A study of Selected Village Panchayatss from Tamil Nadu and Kerala States in India	Dr. V. Rathikarani, Assistant Professor, Annamalai University	15.03.2022
20	How effective are Gram Panchayats' Participatory Local Governance in Safeguarding Human Rights of Forest and Tribal Communities (FTCs) during COVID-19?: A Study of Select Gram Panchayats in Remote and Extremist Affected Areas of Maharashtra and Chhattisgarh	Dr. Dhanraj A. Patil, Professor and Head, Gondwana University	15.03.2022
21	Local Self Governance and Promotion of Tribal Rights: A Comparative Study of Malkangiri District in Odisha and Gumla District in Jharkhand	Dr. Umesh Chandra Sahoo, Professor (Retd), Gurukul Foundation, Odisha	15.03.2022
22	Promotion of Human Rights in the Rural Local Self Governance: Evidence from Punjab, Haryana and Himachal Pradesh	Dr. Puneet Pathak, Assistant Professor, Department of Law, School of Legal Studies, Central University of Punjab	15.03.2022
23	Prevalence of malnutrition and associated factors among children aged 3-5 years attending ICDS Anganwadis: A study of Northern India Delhi, Jharkhand, Bihar and U.P.	Dr Archana Dassi, Professor, Centre for Early Childhood Development and Research, Jamia Millia Islamia, Delhi	22.03.2022

24	Refugees' Access to Education, Healthcare and Livelihood	Mr. Sandeep Chachra Executive Director, Action Aid Association, New Delhi	24.03.2022
25	4A's Framework in Right to Girl Child Education in the Aspirational Districts of South India (Andhra Pradesh, Telangana, Tamil Nadu and Kerala) - A Comparative Analysis of Government and Private schools	Dr. D. Prince Annadurai Assistant Professor, Department of Social Work, Madras Christian College, Chennai	24.03.2022
26	Refugees' Access to Education, Healthcare and Livelihood	Mr. Sandeep Chachra Executive Director, Action Aid Association, New Delhi	24.03.2022
27	An Empirical Study on working of Ashram Schools (Boys and Girls Residential) with special reference to Tribal areas located on Interstate Border areas of Central India (Maharashtra, Chhattisgarh and Madhya Pradesh)	Prof. (Dr.) Rashmi Salpekar, Professor and Dean, VSLLS, VIPS-TC	26.03.2022
28	Study of quality of life of the elderly persons living in old age homes with special reference to the North region	Dr. Neelu Mehra, Assistant Professor School of Law and Legal Studies, Guru Gobind Singh Indraprastha University, Delhi	28.03.2022
29	Education for Refugee Learners in India: Visualizing Policy Oriented Innovation and Technological Approach for Increasing Access	Dr. Shuvro Prosun Sarker, Assistant Professor Rajiv Gandhi School of Intellectual Property Law, IIT, Kharagpur	28.03.2022
30	Achievement Gap or Opportunity Gap (O-Gap)? A socio-legal study of Access to Equal Educational Opportunities (EEO), Accessibility to Equal Learning Opportunities (ELO) and Learning Poverty (LP) in the Educational spaces of Kasturba Gandhi Balika Vidyalaya Schools for Tribal Girls of Gadchiroli, Warangal, Adilabad, Srikakulam, Bastar and Kondegaon Districts	Dr. Uma Maheshwari Chimirala, Assistant Professor, NALSAR University of LAW, Justice City, Shameerpet Hyderabad Telangana	28.03.2022
31	Education for Refugee Learners in India: Visualizing Policy Oriented Innovation and Technological Approach for Increasing Access	Dr. Shuvro Prosun Sarker, Assistant Professor, Rajiv Gandhi School of Intellectual Property Law, IIT,	28.03.2022

		Kharagpur	
32	Optimal design of questionnaire survey on awareness of clinical trials among different stakeholders	Dr. Anamika, Assistant Professor, JNU, Delhi	30.03.2022
33	Impact of Ekalavya Model Residential Schools on ST Children in fifth and sixth schedule areas of India with reference to Madhya Pradesh, Rajasthan, Tripura and Mizoram	Dr. Ramanand Pandey, Director, Center of Policy Research and Governance, Janpath, New Delhi	30.03.2022
34	Prevalence and causes of malnutrition among under-five children in selected geographies in India	Dr. Rupa Prasad, Executive Director, Public Health Resource Society, Hauz Khas, New Delhi	30.03.2022
35	A study of human rights ethos in Indian scriptures and contemporary culture	Dr. Balram Tyagi, Professor Lal Bahadur Shastri Institute of Management, Delhi	01.04.2022
36	Life Satisfaction & Quality of Life of the Elderly Living in Old- Age Homes: A Comparative Study of Western India and North East India	Dr. B.P. Sahu, Professor North Eastern Hill University Shillong - 793022	01.04.2022
37	Human Trafficking: An Evaluation Study of Functioning of AHTUs	Prof. (Dr.) Saibal Kar, Reserve Bank of India, Chair Professor of Economics, Centre for Studies in Social Sciences, Calcutta R1, B. P. Township, Kolkata - 700094, West Bengal	07.04.2022
38	A Study on the Status, Functioning and Effectiveness of Swadhar Greh and Ujjawala Homes for women and adolescent girls	Dr. S. Shanthakumar, Vice Chancellor, Gujarat National Law University	28.04.2022
39	A Study on the Mechanisms Adopted by Sports Bodies to Combat Human Rights Abuse and an Examination of the Legal Policy Framework Along with the Status of Implementation in Kerala	Prof. Ajith Mohan K R Deputy Director & Head, Department of Physical Education, Cochin University of Science and Technology	04.04.2024

40	Review of Drinking Water Situation in India vis-a-vis Government Policy and Action - Ground Reality, Challenges and the Way Forward	Prof. Chhavi Nath Pandey, Designation Professor of Practice, Earth Sciences and Civil Engineering, and Coordinator, Centre for Sustainable Development, IIT Gandhinagar	08.04.2024
41	Children in the Shadows: Unveiling dimensions of organized begging in Delhi, Mumbai and Kolkata	Mr. Varun Dev S, Assistant Professor and Research Officer, Kerala Law Academy, Peroorkada, Thiruvananthapuram	14.05.2024
42	A study of the Socio-legal aspects of the Adoption Process in India with special reference to Delhi-NCR	Dr. Deepika Prakash, Assistant Professor Amity Law School, Noida	14.05.2024
43	A Study to understand the reasons for the rising number of cases among the Children in Conflict with Law and Undertrials in observation Homes and Under Trial/Convicts under the NDPS Act lodged/languishing in CCI/Observation Homes and Prisons and exploring the existing legislative Policy and Schematic Response in sample states i.e. Delhi, Rajasthan, Uttarakhand and Uttar Pradesh	Dr. Vikram Srivastava Founder, Independent Thought 901, Tower 5, La Residentia, Tech Zone 4, Greater Noida (West), GB Nagar, Uttar Pradesh - 201310	24.05.2024
44	Compensating victims of crime: A Pan India Study Of Victim Compensation Schemes & Their Effectiveness	Ms. Garima Pal, Maharashtra National Law University, Mumbai	30.05.2024
45	Access to Employment by Persons with Disabilities: Status, Identification of Barriers and Associated Factors	Prof. Jayanti Pujari, Amity University Noida Uttar Pradesh	31.05.2024
46	Skilling for Enhancing Access to Labour Market and Employment among Women with Disabilities, particularly migrant household	Shri Nikhil Raj, Deshkal Society	31.05.2024
47	Social Barriers that Children of Women Engaged in Inter-generational Prostitution Face in Access to Education	Dr. Veerendra Mishra (IPS), Director Samvedna, RACE Lab, C-8, Surendra Garden Bagmugaliya, Bagsewania, Bhopal, Madhya Pradesh	21.06.2024